

[English]

Unauthorised Construction in Hari Nagar

799. **Shri Bandaru Dattatraya** : Will the Minister of Urban Development be pleased to state :

(a) whether unauthorised constructions have been made by the allottees of DDA flats (double storey) particularly in pocket 'B' by first floor allottees in Hari Nagar, New Delhi ;

(b) if so, the details thereof ;

(c) the number of flats where water tank of ground floor has been shifted/changed by the unauthorised construction ; and

(d) the action taken or proposed by DDA in this regard ?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) : (a) Yes, Sir.

(b) Unauthorised construction has been made on second floor in 20 flats of Pocket-B, Hari Nagar, New Delhi.

(c) Water tanks of five ground floor flats have been shifted to the terrace of second floor by the allottees of 1st floor flats.

(d) The notices have been issued in all the above mentioned cases as per terms and conditions of allotment/lease.

[Translation]

Punishment for Felling of Trees

800. **Shri Rajveer Singh** : Will the Minister of Environment and Forests be pleased to state :

(a) the number of the persons arrested in the country for illegal cutting of forests during the current year ; and

(b) the details of action taken against them ?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath) : (a) and (b) : Information is being collected and will be laid on the Table of the House.

[English]

LIG/MIG Flats to Retired Persons in Rohini

802. **Prof. Prem Dhnmal** : Will the Minister of Urban Development be pleased to state :

(a) whether most of the flats in MIG and LIG category allotted to retired Government Servants in Sector 18, Rohini, have not been occupied by the allottees even after 18 months of their allotment ;

(b) if so, the reasons and details thereof ;

(c) the number of persons who have so far occupied the flats in MIG 'A' and 'B' Blocks and LIG flats of Sector 18 ; and

(d) the steps taken or proposed to be taken by the Government to provide the requisite facilities in this Sector to inspire the allottees to occupy the allotted flats ?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) : (a) No, Sir.

(b) Question does not arise.

(c) In Sector 18, Block 'A' & 'B' 1593 possession letters have been issued to the allottees of LIG/MIG flats. 1273 allottees have taken over the possession.

(d) The services like water supply, sewerage, drainage and electricity are already reported to be available.

Non-clearance of Industrial and Power Projects

803. **Shri Syed Shahabuddin** : Will the Minister of Environment and Forests be pleased to state :

(a) the brief particulars of industrial and power projects which were not cleared by the Government for environmental reasons during 1990-91 ;

(b) the reasons for their non-clearance ;

(c) the time gap between the receipt of each case and its non-clearance ; and

(d) whether any remedial measures were suggested to the applicants so as to make a review possible ?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath): (a) to (c): A statement is attached.

(d) Reasons for rejection of a proposal are communicated to the proponents.

STATEMENT

Particulars of Industrial and Power Projects received in 1990-91 and not cleared by Government for environmental reasons

S.No.	Name of the Project	Date of Receipt	Reasons for non-clearance
(1)	(2)	(3)	(4)
A. Industrial Projects			
ANDHRA PRADESH			
1.	Oil Production from Godavari Terminal facilities-ONGC.	Feb. 91	Considered in March, 91, complete environmental data and action plans not furnished. Part of the information sought submitted only in July, 91.
2.	DAP project at Kakinada-ESSAR Ltd.	Nov. 90	Rejected in December, 90 due to site being in close proximity to a sanctuary.
BIHAR			
3.	Reconstruction of Bokaro convertors shop at Bokaro, SAIL.	April 90	Considered in August, 90. Complete environmental data and action plans not furnished. Part of the information received in July, 91.
GUJARAT			
4.	Nivagam Desalting Plant-ONGC	Oct. 90	Considered in Feb. 91. Complete environmental data and action plans not furnished. Part of the information was received in July, 91.
5.	PBR and PP expansion-IPCL.	Feb. 91	Considered in March 91 and June. 91. Full information is yet to be provided.
6.	PADC facilities and carbon fibre plant-IPCL	Feb. 91	Do.

(1)	(2)	(3)	(4)
7.	Petrochemical complex at Hazira Reliance Petrochemicals Ltd.	March, 91	The proposal was rejected in May, 91 for want of full environmental data.

HARYANA

8.	Fertilizer Project at Palwal KRIBHCO	Feb. 91	Considered in March, 91. Full information is yet to be received.
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9.	Expansion of Automobile Plant Maruti Udyog Ltd.	March, 91	Considered in June, 91, a revised EIA to be submitted
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KARNATAKA

10.	Pilatisation Plant (exp.) and Beneficiation Plant (exp)-KIOCL.	Oct. 90	Considered in Nov. 90 & May, 91. Revised EIA to be submitted.
11.	Blast Furnace complex-VISL	Oct. 90	Considered in Nov., 90. Additional information received in July, 91.
12.	LPG Storage facilities at Mangalore	March, 91	At the request of Project authorities the consideration of the proposal was deferred.

KERALA

13.	Refinery Expansion-CRL	Nov. 90	Considered in Feb. 91. Additional information received in July 91.
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MAHARASHTRA

14.	Dimethyl formamide Plant-RCF	Nov. 90	Considered in Feb. 91. Clarification from State Government is awaited.
15.	MDI Project-HOCL	July, 90	Lacked details and requisite information rejected in Sept., 90.

ORISSA

16.	Integrated Alumina Complex expansion-NALCO	Feb. 91	Additional information sought for submission in July, 91.
17.	Fertilizer Plant at Talcher (Modernisation)-FCI.	Dec. 90	Considered in February, 91 and was rejected due to lack of comprehensive information.

TAMIL NADU

18.	Expansion of Textile Mill at Coimbatore-NTC	March, 91	Complete information is yet to be received.
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UTTAR PRADESH

19.	Gas cracker complex at Auraiya-GAIL	Oct. 90	Considered in October 90. Complete information yet to be supplied.
20.	DG sets at antibiotics unit at Rishikesh-IDPL	April, 90	Detailed information is yet to be provided.

(1)	(2)	(3)	(4)
21.	Steel Strips-Road Master Co.	March, 91	Detailed information is yet to be provided
22.	Rubber Sheets, Rubbersoles Kailash Rubber Co.	March, 91	Do.
23.	Fertiliser Plant at Shajahanpur Bindal Agrochemicals Ltd.	Oct. 90	Detailed information was not provided, rejected in December, 90

OTHERS

24.	Upgradation of HBJ pipeline-GAIL	March, 91	Considered in May, 91. Additional information submitted in July, 91.
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B. Thermal Power Projects

ANDHRA PRADESH

1.	Godavri Gas Based Power Project -800 MW- NTPC.	April, 90	Rejected in May, 91 due to site being in close proximity to a sanctuary.
2.	Gas Based Thermal Power Project at Jegurpadu- 2×135 MW GT - 1×135MW ST-A.P. State Electricity Board.	Nov. 90	The project was considered twice. Complete environmental data and action plans not furnished. Additional information is yet to be submitted.

BIHAR

3.	Chandil Thermal Power Project 2×500 MW- Bihar State Electricity Board, CESC Ltd.	Feb 91	The project was considered in March 91. Additional information is yet to be submitted.
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GUJARAT

4.	Narmada Thermal Power Project 2×500 MW- Gujarat Electricity Board.	Feb. 91	The project was proposed to be discussed on 24-6-91. The project authority requested for postponement of the discussion consideration.
5.	Sikka Thermal Power Project 2×210 MW- Gujarat Electricity Board.	Feb 91	Rejected in May, 91 due to site being in close proximity to a sanctuary and National Park.

TRIPURA

6.	Gas based power Project at Agartala-6×90-MW- NTPC.	Dec. 90	Rejected in April, 91 due to site being in close proximity to a sanctuary.
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WEST BENGAL

7.	Budge Budge Thermal Power Project 2×250-MW-Calcutta Electric Supply Co. Ltd.	Nov. 90	Additional information submitted in July, 91.
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C. Hydro Electric Power Projects			
HARYANA			
1. Dadurpur Mini Hydel Scheme	June, 90		Rejected in June, 90 due to incomplete environmental data and Action Plans.
HIMACHAL PRADESH			
2. Dhamwari Hydel Project	May, 90		Do.
JAMMU & KASHMIR			
3. Sewa Hydel Project Stage-III	Oct. 90		Rejected in Nov. 90 due to incomplete Environmental data and Action Plans.
KERALA			
4. Power Development under Boothankette Irrigation Project.	April, 90		Rejected in June, 90 due to incomplete environmental data and Action Plans.
5. Chembukkadava Small Hydel Project	Oct. 90		Rejected in November 90 due to incomplete Environmental data and Action Plans.
MADHYA PRADESH			
6. Matnar H.E. Project	Jan. 91		Rejected in February, 91 due to incomplete Environmental data and Action Plans.
UTTAR PRADESH			
7. Dhauliganga HE II Project	Sept. 90		Rejected in October, 90 due to incomplete Environmental data and Action Plans.
8. Gauriganga HE project Stage I & II	Nov. 90		Rejected in November, 90 due to incomplete Environmental data and Action Plans.
9. Basuli Mini Hydel Scheme	Oct. 90		Rejected in November, 90 due to incomplete Environmental data and Action Plans.

[Translation]**Opening of Navodaya Vidyalaya at Champavat District Pithoragarh**

804. Shri Jeewan Sharma: Will the Minister of Human Resource Development be pleased to state:

(a) whether Government have acquired land for opening a Navo-

daya Vidyalaya at Champavat in Pithoragarh District in Uttar Pradesh; and

(b) if so the time by which this Vidyalaya is likely to start functioning?